

Excise Rules, 1944 was resorted to. Pending decision on the audit objection, the dispute remained unsettled.

(c) and (d). Yes, Sir. A decision has since been taken that delivery charges will not form part of assessable value of the goods. The question of refund does not arise.

**Policy to make available vital commodities to consumers**

7497-A. SHRI MADHAVRAO SCINDIA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether in view of the acute shortage in the market and alarming rise in the prices of vital commodities like sugar, Government has lately evolved a new policy to ensure that these items become available to genuine consumers on fair prices;

(b) if so, the details thereof; and

(c) the steps taken and directions issued to State Governments and Union Territories Administrations to implement the new policy?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) to (c). No, Sir. However, the functioning of the Public Distribution System is being constantly reviewed in consultation with the State Governments and the Ministries and Agencies of the Government. The States have been advised to streamline the functioning of the Public Distribution System by enlarging its coverage and strengthening its infra structure. The various agencies of the Union Government are making constant efforts to ensure regular supplies of essential commodities to the States for the Public Distribution System.

**Setting up of a Ferro-Vanadium Plant in Orissa**

7497. B. SHRI LAKSHMAN MALICK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government of Orissa has sought any financial assis-

tance from the Union Government for setting up of a Ferro-Vanadium plant in Orissa;

(b) if so, the extent of the assistance sought for and the action taken by Government in the matter;

(c) the total expenditure likely to be incurred on the setting up of the project;

(d) by when the construction work of the project is likely to be started and by when the project is likely to start its production; and

(e) what would be the employment potential in the proposed plant?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (e). The State Government of Orissa have requested the Central Government for financial participation in the setting up of a ferro-vanadium plant in Orissa on a 50:50 basis. The request is under consideration. Hence it is not possible to indicate a firm time schedule for the construction and commencement of the project. According to the details furnished in the letter of intent presented in March, 1978, the total investment envisaged for setting up the project was around Rs. 24.62 crores, and the total man power requirement envisaged for the plant was 269.

**Production of Viscose Staple Fibre**

7497-C. SHRI ARIF MOHAMMAD KHAN: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of viscose staple fibre produced in the country and the total requirement of the same at present; and

(b) whether viscose staple fibre is being imported and if so, the countries from which the imports are made?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The total production of viscose staple fibre including that of 'Graseline' fibre, for the last three calendar years has been as below:—

1977	86583 tons
1978	90194 tons
1979	91827 tons

The average annual requirement (consumption) has been around 1,50,000 tons for the same period.

(b) Yes, Sir. Imports have been made mainly from Japan, U. K., Yugoslavia, Italy and Canada. Smaller quantities are also imported from Norway, Hungary, F.D.R. Germany, Sweden, USA, Denmark etc.

12 hrs.

RE. MOTION FOR ADJURNMENT,  
CALLING ATTENTION, ETC.

(Interruptions)\*\*

MR. SPEAKER: Nothing will go on record.

(Interruptions)\*\*

MR. SPEAKER: Nothing is going on record.

(Interruptions)\*\*

अध्यक्ष महोदय: अब तो काफी हो गया। अब हाउस चलाये? कल हमने व्यवस्था बनाई थी कि अगर आपको कोई बात कहनी है तो एक एक करके कह लें और हम सुन लेंगे लेकिन आज आपने फिर वही शुरू कर दिया। (व्यवधान) जब मैं खड़ा हूँ आपको खड़ा नहीं होना चाहिए, यह सिम्पल सी बात है।

... (व्यवधान) ...

अध्यक्ष महोदय: अब मेरी बात सुनिये। मुझे एक बात बतानाइये, जब इतने साथी एक साथ बोलते हैं, तो क्या किसी की बात

का कोई अर्थ रह जाता है? अगर आप कुछ करना भी चाहें, तो कैसे कर सकते हैं? न मैं सुन सकता हूँ और न आप सुन सकते हैं। मुझे कोई समझा दें - जब 10-20 आदमी इक्ठो बोलेंगे तो वह न मेरे पल्ले पड़ेगी, न किसी मेम्बर के पल्ले पड़ेगी और न हाउस के पल्ले पड़ेगी।

... (व्यवधान) ...

फिर वही बात, सारे बोल रहे हैं। मैं समझा रहा हूँ, फिर भी बोल रहे हैं।

श्री मनोराम बागड़ी (हिसार): हम आप के चेम्बर में आप से मिलें थें।

अध्यक्ष महोदय: कोई चीज अखबार में कहीं छप जाय।

श्री मनोराम बागड़ी: बड़ी गम्भीर बात है।

अध्यक्ष महोदय: अखबार में छप जाय, इस से गम्भीर नहीं हो जाती। सुशवंत सिंह जी क्या लिखते हैं, उन को कोई इल्हाम नहीं हो जाता है। जो वह कहते हैं, वह सही होता है, मैं इस बात को नहीं मानता। कल कोई आप के प्रति लिख दें, तो क्या करेंगे, मेरे प्रति लिख दें तो क्या करेंगे? इस में नहीं लिखा है कि इस का आधार कौन है? मैं पता करवा सकता हूँ, आप लिख कर दीजिये।

... (व्यवधान) ...

श्री रामविलास पासवान (हाजीपुर): यह बड़ा गम्भीर मामला है।

अध्यक्ष महोदय: कैसे गम्भीर मान लें? जब तक कोई चीज सामने न आये, कोई कुछ भी लिख सकता है, जब तक हम उस का पता न कर लें, मैं कैसे कह सकता हूँ? ... (व्यवधान) ... अगर उस में किसी का नाम आया है तो पता करेंगे। अब आप बैठिये -

... (व्यवधान) ...

I am ready to hear one by one.